

LOK SABHA  
UNSTARRED QUESTION NO. 1284  
TO BE ANSWERED ON 03.03.2016

**RESERVATION FOR JUTE PACKAGING**

1284. SHRI BHAGWANTH KHUBA:

Will the Minister of TEXTILES वस्त्र मंत्री  
be pleased to state:

- (a) whether the reservation for the jute sector through the packaging order is set to continue in line with a decision taken by the Standing Advisory Committee (SAC);
- (b) if so, the details, thereof;
- (c) whether this decision is likely to be beneficial for the people, who have lost their jobs in the recent past; and
- (d) if so, the details thereof, State-wise including Karnataka?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (स्वतंत्र प्रभार) (श्री संतोष कुमार गंगवार)  
MINISTER OF STATE (INDEPENDENT CHARGE)  
IN THE MINISTRY OF TEXTILES  
(SHRI SANTOSH KUMAR GANGWAR)

(a) & (b): The 23<sup>rd</sup> Standing Advisory Committee (SAC)'s meeting was held on 9<sup>th</sup> June, 2015 to decide the packaging norms for the year 2015-16. Inter-alia, the SAC recommended the following:

- (i) Food grains – 90% of the production; and  
(ii) Sugar- 20% of the production

shall be mandatorily packed in jute material. The Government has accepted recommendations of the SAC and a Notification has been issued accordingly on 14<sup>th</sup> January, 2016.

(c) & (d): The objective of the Jute Packaging Materials Act, 1987 is to protect the interests of the jute growers and the persons involved in the production of finished goods in jute mills and jute units located in various States and supports approximately 40 lakh farmers and 3.7 lakh workers.

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